

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

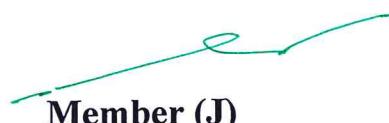
| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-----------------------|----------|---|---------|--------------------------------------|
| CP No.189/BB/ 2017 | - | For filing addl. information as required by Registry | 252(3) | Acoustical Surfaces Pvt. Ltd. Vs ROC |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|--|------------------------|--|
| 1 | H V SUBBA RAO 8147238639 (Proxy) | Petitioner |  |

O R D E R

PCS for Petitioner Company is present. Shri Hari Babu Thota, PCS filed Memo for appearance for the Petitioner Company. PCS reported that, additional information as called for by the registry was supplied. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore. List it on 07/12/2017.


Member (T)


Member (J)